

**HIGH COURT OF JUDICATURE AT HYDERABAD FOR THE STATE OF  
TELANGANA AND THE STATE OF ANDHRA PRADESH**

**VACATIONS** - Dussehra - Vacation, 2016 - High Court of  
Judicature at Hyderabad for the State of Telangana and the State of  
Andhra Pradesh - Sitting Arrangements - Notification - Issued.

**ROC.NO.3055/SO-1/2015**  
**DATED:30.09.2016**

**NOTIFICATION NO.27/SO/2016**

It is hereby notified that the High Court of Judicature at  
Hyderabad for the State of Telangana and the State of  
Andhra Pradesh will be closed for Dussehra Vacation, 2016 from  
Monday the 3<sup>rd</sup> October, 2016 to Friday the 7<sup>th</sup> October, 2016  
(Both days inclusive).

During the Vacation, the following Hon'ble Judges will be  
sitting in the High Court for hearing the matters as shown  
below:-

<b>Date of filing</b>	<b>Date of sitting</b>	<b>Hon'ble Judges</b>	<b>Bench matters</b>
<b>04.10.2016</b> <b>(Tuesday)</b>	<b>06.10.2016</b> <b>(Thursday)</b>	Hon'ble Sri Justice C.Praveen Kumar  & Hon'ble Sri Justice T. Sunil Chowdary	Division Bench
		Hon'ble Sri Justice S.V.Bhatt	Single Bench

Note: 1.a) Hon'ble Sri Justice S.V.Bhatt sitting in Single  
Bench will take up Writ Petitions.

(2) After completion of Division Bench work, their Lordship's  
will take up Single Bench matters.

2 ( a) After Division Bench Work, Hon'ble Sri Justice  
C.Praveen Kumar will take up Single Bench Criminal  
matters.

2 (b) Hon'ble Sri Justice T. Sunil Chowdary will take up Single Bench Civil matters.

The following officers are nominated as the Vacation Officers:

1. Sri P.Rama Krishna, Deputy Registrar
2. Sri C.V.Mallikarjuna Varma, Assistant Registrar
3. Sri D.Rajendra Kumar, Assistant Registrar
4. Smt. U.Sivaleela, Assistant Registrar

Hon'ble Vacation Judges will hold the Court on the date mentioned as above to hear the following types of matters, as their Lordships think fit.

- i. Habeas Corpus matters.
- ii. Anticipatory bail matters.
- iii. Bail applications, if bail is refused by Magistrates and Sessions Judges/Additional Sessions Judges.
- iv. Any other urgent matter, which cannot wait till the end of the vacation (such as eviction/dispossession, demolition etc.) specifically permitted by the Senior Vacation Judge.
- v. Notice of any application of urgent nature shall be given to the Vacation Officers before 1-30 p.m. on the day of filing.

- 1) All lunch motions/ urgent mentions relating to the Hon'ble Division Bench shall be moved before the Hon'ble Senior Judge sitting in the Hon'ble Division Bench.
- 2) All lunch motions/urgent mentions relating to the Hon'ble Single Bench shall be moved before the Hon'ble Single Judge only.
- 3) Routine matters will not be taken up during vacation, except with the permission of the Hon'ble Senior Vacation Judge.
- 4) No pending case, unless there is a specific order by the vacation judge, shall be taken up in the vacation court.
- 5) No policy and administrative matters shall be taken up during vacation.

  
REGISTRAR GENERAL 30/9

To

- 1) The Pri. Secretary to the Hon'ble the Acting Chief Justice. (With a request to place the notification before the Hon'ble the Acting Chief Justice for His Lordship's kind perusal)

- 2) All the P.Ss to the Hon'ble Judges. (With a request to place, the notification before the Hon'ble Judges for their Lordships' kind perusal).
- 3) All the Registrars, High Court of Judicature at Hyderabad.
- 4) The Registrar (IT-cum-Central Project Coordinator), High Court of Judicature at Hyderabad [with a request to instruct the concerned to place the same in High Court's website]
- 5) All the Unit Heads in the States of Telangana and Andhra Pradesh.
- 6) All the Officers, High Court of Judicature at Hyderabad.
- 7) All the Section Heads, High Court of Judicature at Hyderabad.
- 8) The Director, A.P. Judicial Academy, Secunderabad.
- 9) The Member Secretary, A.P. State Legal Services Authority, Hyderabad and Telangana State Legal Services Authority, Hyderabad.
- 10) The Secretary, H.C. Legal Service Committee, Hyderabad.
- 11) The Advocate General, State of Telangana, Hyderabad.
- 12) The Advocate General, State of Andhra Pradesh, Hyderabad.
- 13) The Secretary to Governor, for the State of Telangana and State of Andhra Pradesh, Hyderabad.
- 14) The Chief Secretary to Government, Government of Telangana, Hyderabad.
- 15) The Chief Secretary to Government, Government of Andhra Pradesh, Hyderabad.
- 16) The Secretary to Govt., Law (L.A & J-Home Courts) Dept., Government of Telangana, Hyderabad.
- 17) The Secretary to Govt., Law (L.A & J-Home Courts) Dept., Government of Andhra Pradesh, Hyderabad.
- 18) The Registrar, A.P. Administrative Tribunal, Hyderabad.
- 19) The Chairman, Industrial Tribunals (I, II & Addl.), Hyderabad.
- 20) The Chairman, Tribunal for Disciplinary Proceedings, Hyderabad.
- 21) The Chairman, Sales Tax Appellate Tribunal, Hyderabad & Addl. Bench at Visakhapatnam.
- 22) The Presiding Officers, Labour Courts I, II & III, Hyderabad.
- 23) The Secretary General, Supreme Court of India, New Delhi.
- 24) The Registrar, All High Courts in India.
- 25) The Registrar, Railway Claims Tribunal, Hyderabad.
- 26) The Registrar, Income Tax Tribunal, Hyderabad.
- 27) The Registrar, A.P. Lokayukta, Hyderabad.
- 28) The Registrar, State Consumers Redressal Forum, Hyderabad.
- 29) The Secretary, Bar Council of A.P., Hyderabad.
- 30) The Accountant General, Andhra Pradesh, Hyderabad.
- 31) The Public Prosecutor for the State of Telangana at High Court of Judicature at Hyderabad.
- 32) The Public Prosecutor for the State of Andhra Pradesh at High Court of Judicature at Hyderabad.
- 33) The Administrator, Government Pleaders, Hyderabad.
- 34) The Administrator General & Official Trustee at High Court Buildings, Hyderabad.
- 35) The Special Judge for Trial of CBI Cases, Hyderabad and Visakhapatnam.
- 36) The Registrar, Special Court under the A.P. Land Grabbing Prohibition Act, Hyderabad.
- 37) The Director of Prosecutions, Hyderabad.
- 38) The Commissioner of Printing Stationery & Stores Purchase, Government Central Press, State of A.P Chanchalguda, Hyderabad (For Publication in the Gazette Urgently).
- 39) The Commissioner of Printing Stationery & Stores Purchase, Government Central Press, State of Telangana, Chanchalguda, Hyderabad (For Publication in the Gazette Urgently).
- 40) The President, High Court Advocates' Association, High Court of Judicature at Hyderabad.
- 41) The Secretary, Advocates' Clerks' Association, High Court of Judicature at Hyderabad.
- 42) The Commissioner, Information & Public Relations, Hyderabad.  
(with a request to publish the notification in all local dailies)
- 43) The Director, All India Radio, Public Gardens, Hyderabad.
- 44) The News Director, Doordarshan Kendra, Ramanthpur, Hyderabad (Mobile No.9666631363).
- 45) The Editors, Eenadu, Deccan Chronical, Sia-sat, Sakshi Andhra Jyothi, Vaartha, The Hindu & Indian Express.
- 46) The Deputy Director, Public Relations, Telangana Secretariat and Andhra Pradesh Secretariat, Hyderabad.

} With a request for making necessary announcement

} For publication in the Newspaper

47) The Overseer, High Court of Judicature at Hyderabad.

48) SPARE.